RAJYA SABHA

[31July, 2002]

1	2	3	4
7.	Gujarat	162.91	61.10
8.	Haryana	85.5 7	17.28
9.	Himachal Pradesh	192.36	62.30
10.	Jammu and Kashmir	80.42	7.37
1 1 .	Jharkhand	336.18	75.00
12.	Karnataka	306.2 9	82.15
13.	Kerala	64.63	13.10
14.	Madhya Pradesh	720.81	93.89*
15.	Maharashtra	394.11	116.21
16.	Manipur	120.71	31.33*
17.	Meghalaya	115.67	35.39
18.	Mizoram	69.65	34.16
19.	Nagaland	65.28	26.21
20.	Orissa	520.8 8	93.78
21.	Punjab	102.22	42.25
22.	Rajasthan	403.14	143.94
23.	Sikkim	50.97	26.86
24.	Tamil Nadu	267.82	79.48
25.	Tripura	76.60	24.62
26.	Uttar Pradesh	963.05	247.83
27.	Uttaranchal	199.40	30.45
28.	West Bengal	419.65	73.10

*Value of work done.

Contract Farming for Cotton

1601. SHRI GHULAM NABI AZAD: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has decided the modalities for contract farming in cotton at the earliest to ensure adequate supply of quality cotton to the mills;

(b) if so, whether it has been suggested that the modalities for contract farming in cotton should be worked out to establish an organic linkage between the farmers and the textile mills in order to ensure adequate supply of good quality cotton to the mills;

(c) whether any norms for cotton farming has been decided upon; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) to (d) In order to provide organic linkages between farm and industry, the Government has taken initiatives to popularize integrated cotton cultivation. This envisages availability of good quality timely inputs and technical advice to farmers as well as assured sale of their good quality cotton to industry, which would be benefited by quality raw material at competitive prices. It is a voluntary integration between farmers and industry. The role of the Government is to facilitate such integration. No specific norm for cotton farming has been decided.

Transfer Policy for Officers of Textile Mills

‡1602. SHRI MUNAVVAR HASAN: Will the Minister of TEXTILES be pleased to state:

(a) the details of various Textile Mills located in Maharashtra, Gujarat and Uttar Pradesh;

(b) whether it is a fact that most of the officers of the said mills have been working on the some posts and at the same place for the last ten to twenty years;

(c) if so, the policy of transferring officers from one mill to the other; and

(d) by when all the officers will be transferred from one mill to the other or from one post to the other in compliance with the transfer policy?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) The total number of cotton/

†Original notice of the Question was received in Hindi.